

ITEM NO.18

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2444/2024

RAMVEER

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 2445/2024 (II)

Date : 28-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ali Mushtaq Navazish, Adv.
Mr. Ali Mushtaq Nawazish, Adv.
Ms. Shefali Jain, Adv.
Mr. Rajeev Singh, AOR

For Respondent(s)

Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

Mr. Mehul Sharma, Adv.
Mr. Nagesh Sharma, Adv.
Mr. Karunakar Mahalik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Both respondents are duly represented.

Await original records from the High Court and Trial
Court. Reminder be issued.

List again on 18.10.2024.

SUJATA SINGH
Registrar

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